

**Case :-** PUBLIC INTEREST LITIGATION (PIL) No. - 228 of 2021

**Petitioner :-** Anjali Pandey And 12 Others

**Respondent :-** State Of U.P. And 5 Others

**Counsel for Petitioner :-** In Person, In Person Anjali Pandey, In Person Anupriya Yadav, In Person Parinita, In Person Vaishali Gupta, In Person Ananya Prakash, In Person Anshika Yadav, In Person Pragati Yadav, In Person Shabih Fatima, In Person Sharmistha Pandey

**Counsel for Respondent :-** C.S.C.

**Hon'ble Sanjay Yadav, J.**

**Hon'ble Jayant Banerji, J.**

Petitioner no. 1 and petitioner no. 12 are present in person.

Learned Standing Counsel appear for the State.

It is stated on behalf of the State of Uttar Pradesh that effective steps have been taken by fixing the agency for construction of women's toilets in respective police stations.

In that event, let an affidavit be filed by Secretary, Home in respect of steps taken by the State in furtherance of order dated 17.02.2021 by fixing an agency for construction of ladies toilet in respective police stations in the State of Uttar Pradesh.

Let the affidavit be filed on or before 15.03.2021.

It is made clear that if the affidavit as has been sought vide this order is not filed on or before 15.03.2021, the Secretary, Home shall remain personally present on 16.03.2021 at 10 AM.

List on **16.03.2021**.

**Order Date :-** 8.3.2021

Kirti

**(Jayant Banerji, J) (Sanjay Yadav, J)**